NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/102/CAA/2017

NAME OF THE PETITIONER(S)

: MEENA INTEGRATED TEXTIMES INFRA LTD

NAME OF THE RESPONDENT(S)

: ADD INDUSTRIAL PARK(TAMILNADU) LTD.

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. NARAYANAN

guail. com 8610406951 Counsel for

ORDER

Counsel for the applicant present. Time enlarged at request for his submissions.

Put up on 13.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc